

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 9
ANSWERED ON 02.02.2023

IMPLEMENTATION OF PM-KUSUM

*9. SHRI VISHNU DATT SHARMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Pradhan Mantri Kisan Urja Evam Utthaan Mahabhiyan (PM-KUSUM) scheme is being implemented in the State of Madhya Pradesh;
- (b) if so, the details thereof; and
- (c) the details of the installations of decentralised ground mounted grid connected renewable power plants, standalone solar powered agriculture pumps and solarisation of grid connected agriculture pumps supported so far under components A, B & C of the scheme across Madhya Pradesh, especially in the districts of Panna, Katni and Chhatarpur?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 9 to be answered on 02.02.2023 regarding *Implementation of PM-KUSUM*

(a)to (c) The Pradhan Mantri Kisan Urja Evam Utthaan Mahabhiyan (PM-KUSUM) is a demand driven Scheme and open for all States/UTs, including the State of Madhya Pradesh, for participation in the Scheme. The Scheme consists of following three components:

- Component-A: installation of aggregated 10,000 MW capacity of small solar power plants, each of capacity upto 2 MW on the barren/fallow/pasture/marshy land of farmers. Further, these plants can also be installed on cultivable lands on stilt allowing generation of solar power and cultivation simultaneously.
- Component-B: installation of 20 lakh standalone solar water pumps; and
- Component-C: solarization of 15 lakh existing grid-connected agriculture pumps including through feeder level solarisation.

Based on the demand received from the State of Madhya Pradesh, capacities were allocated under the three components of the Scheme. The capacities allocated and installations reported under the three components of the Scheme in the state of Madhya Pradesh are as under:

Component	Sanctioned Capacity/ Quantity	Installed Capacity/ Quantity
Component-A	500 MW	4 MW
Component-B	12,000 nos.	6787 nos.
Component-C	2,70,000 nos.	0

Under Component-B of the PM-KUSUM Scheme, 39 standalone solar pumps in district Panna, 150 nos. pumps in district Katni, and 66 nos. pumps in district Chhatarpur have been reported installed. No installations have been reported so far in the said districts under Component-A and Component-C of the Scheme.